

**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

S.B. Company Petition No. 20/1988

Raj.commercial And Ind.financeindia Ltd.

----Petitioner

Versus

O L

----Respondent

For Petitioner(s) : Mr. U.S. Patole, OL  
For Respondent(s) : None present

**HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA**

**Judgment / Order**

**10/12/2019**

The OL submitted a report under Sections 167 and 169 of the Companies (Court) Rules, 1959 and has adjudicated the admitted claims of the various claimants.

The Registrar of the High Court shall accordingly take the certificate along with list of creditors attached with this report on record and in terms of Rule 169 notifies the same on the notice board of the Court and on the website. A copy of such notice be also published at the notice board of the Official Liquidator.

The OL to furnish a further report.

(SANJEEV PRAKASH SHARMA), J

SUNIL SOLANKI /19/4

तारीख  
नो इस  
तामील  
ने हुए



सही प्रति लिखित,  
प्रकारिक कार्यालय,  
राज. उच्च न्यायालय,  
जयपुर

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Annex - B

**FORM NO. 71**  
(See Rule 167)

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JAIPUR BENCH, JAIPUR**

**(ORIGINAL JURISDICTION)**

Official Liquidator's Report (Judicial ) No...../2019

In

S.B. Company Petition No 20/1988

And

In the matter of the Companies Act, 1956

Official Liquidator of **M/s. Rajasthan Commercial and Industrial Finance  
(India) Limited (In Liquidation)**

CERTIFIED LIST OF PROOFS TENDERED TO AND ADMITTED OR REJECTED  
BY THE OFFICIAL LIQUIDATOR.

I, U.S. Patole, Official Liquidator of the above named Company hereby certify that the following is a correct list of all creditors who submitted their proofs of debts or claims against the said company pursuant to advertisement dated **20.02.2018** and the notices issued individually to the workmen/creditors. I further certify that in the first part of the said list set out debts and claims admitted by me in full or in part, and the amount admitted altogether amounts to **Rs.2500/-** In the second part are set out the claim which have been wholly rejected by me.

FIRST PART-

CLAIMS OF WORKMEN

S.No	Name & Address of Creditors	Amount Claimed	Amount Admitted	Whether ordinary or Pref. ordinary
1	Shri Ram Narain Choudhary (Khur KhUirya) S/o Shri Dudha Ram R/o 75, Bajrang Vihar, Near Gopalpura Over Bridge, Jaipur 302018	8500/-	2500	ordinary

SECOND PART:

CLAIM WHICH HAS BEEN WHOLLY REJECTED

S. No	Name & Address of Creditors	Amount Claimed	Amount Admitted	Whether ordinary or Pref. ordinary
1	Shri Vijay Singh Solanki, S/o Late Shri Kishan Singh, R/o Vill.-Purabaikhera, Tehsil-Bayana, Bharatpur, Rajasthan.	15300	Rejected	ordinary
2	Shri Rameshwar Prasad Choudhary, S/o Late Shri Badri Lal Choudhary, Plot No.22, Asthal Road, Chawani Tonk 304001 (Rajasthan)	84000/-	Rejected	ordinary

U.S. PATOLE

(U.S. PATOLE)  
OFFICIAL LIQUIDATOR,  
RAJASTHAN, JAIPUR